GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4643 ANSWERED ON:18.12.2009 IMMUNISATION PROGRAMME Mahendrasinh Shri Chauhan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether fifty per cent of children in the country remain to be fully immunised;
- (b) if so, the details thereof and the reasons therefor;
- (c) the percentage of fully immunised children in the country; State-wise; and
- (d) the steps taken/being taken to ensure immunisation of all the children in the country alongwith the expenditure incurred thereon, State-wise?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b): As per the latest DLHS-3 survey in 2007-08 full immunization coverage of Children (12-23 months) in the country is 54.1%.

The reasons for this are:

- 1. High dropout rates, i.e. beneficiaries do not complete the doses as per schedule.
- 2. Lack of awareness as well as difficulty in accessing health care facilities in some areas.
- (c): The details are at Annexure-I.
- (d): For Immunization of children in the country, Government of India is providing 100% support for vaccines and logistics. It is also providing support to States through their Programme Implementation Plans (PIPs) for strengthening Routine Immunization Programme. These include:
- # Alternate vaccine delivery support for hiring couriers for timely vaccine supply on the session day to villages
- # Alternate vaccinators for urban slums and underserved areas where Auxiliary Nurse Midwife (ANM) is not available to conduct immunization sessions
- # Social mobilization to ensure universal access
- # Strengthening monitoring and supervision
- # Quarterly review meetings for programme monitoring
- # Support for Petrol Oil Lubricant (POL) to assist active supervision.
- # Support for Cold Chain Maintenance
- # Training of Health Staff related to Immunization.

State-wise release of funds and expenditure incurred for Routine Immunization Programme for the period 2005-06 to 2008-09 is at Annexure-II.